Title: Introduction and passing of the appropriation (Railways) Bill, 2008.

MR. SPEAKER: The House will now take up item No. 25.

रेल मंत्री (श्री लालू पुसाद) : अध्यक्ष महोदय, मैं पूरताव करता हूं कि रेल के प्रयोजनार्थ वितीय वर्ष 2007-08 की सेवाओं के लिए भारत की संचित निधि में से कितपय और राशियों के संदाय और विनियोग को पूरिकृत करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2007-08 for the purposes of Railways."

The motion was adopted.

**श्री लालू पुरार :** अध्यक्ष महोदय, में विधेयक पुरःस्थापित\*\* करता हूं।

MR. SPEAKER: The House will now take up item No. 26.

श्री लालू पुसाद : मैं पुस्ताव करता हूं :

"कि रेलों के पूर्योजनार्थ वितीय वर्ष 2007-08 की सेवाओं के लिए भारत की संवित निधि में से कतिपय और राशियों के संदाय और विनियोग को पूर्धिकृत करने वाले विधेयक पर विचार किया जाए<sub>।</sub> "

MR. SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2007-08 for the purposes of Railways, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill. The guestion is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

श्री लालू पुसाद : अध्यक्ष महोदय, मैं पुस्ताव करता हूं :

"कि विधेयक को पारित किया जाए<sub>।</sub> "

MR. SPEAKER: The question is:

<sup>\*</sup> Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 11.03.2008

<sup>\*\*</sup> Introduced with the recommendation of the President

"That the Bill be passed."

The motion was adopted.[r14]